

**BEFORE THE HONB'LE COURT OF NATIONAL GREEN  
TRIBUNAL, NEW DELHI**

**OA NO. 339/2023**

IN THE MATTER OF:

**DEEPTI GUPTA**

**...APPLICANT**

**VERSUS**

**MINISTRY OF ENVIORMENT AND FOREST AND  
CLIMATE CHANGE AND ORS.**

**...RESPONDENTS**

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Delhi

Dated: 20/04/2024

Through

**APPLICANT**

*Vaibhav*

**VAIBHAV GROVER  
ADVOCATE**

Office at: 241

Vardhman Premium Mall  
Deepali Chowk, Pitampura

Delhi – 110034

Mobile No. – 9958386067

Email Id – [vaibhavgrover1998@gmail.com](mailto:vaibhavgrover1998@gmail.com)

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**AFFIDAVIT**

I, Deepti Gupta, R/o Flat No, 65-D, Block CA, Shalimar Bagh, Delhi-110088 do hereby solemnly affirm and declare as under:

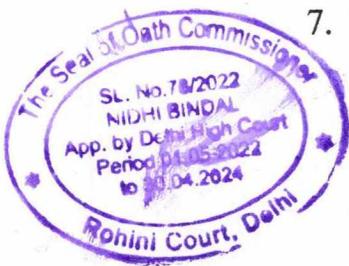
1. I say that I am resident of Block CA, Shalimar Bagh, Delhi-110088 and am conversant with the facts of the present case and as such I am competent to swear this affidavit.
2. That upon revisiting the open green area of Shalimar Garden and the Western Yamuna Canal on 07.04.2024, the Applicant found that the discharge of sewage, wastewater, and municipal waste is still ongoing and the open green zone of Shalimar Garden and the entire 1.4 Km stretch of the Western Yamuna Canal starting from the CA Block Shalimar Bagh till the Outer Ring Road remain highly contaminated and polluted.
3. That the sewage and waste water accumulated in the open green zone of Shalimar Garden has not been removed and, the municipal and solid waste is still lying in the said green area and open area around it. Further, the broken wall between the green area of Shalimar Bagh and Western Yamuna Canal is still being used as a sewage inlet by the slum dwellers to discharge the sewage and waste water to the said green area and till date no steps have been taken by the Respondents to close and repair the broken wall and block the sewage inlets to said green area. The copy of the latest photographs dated 07.04.2024 of the open green area of Shalimar Garden and the



*Deepti Gupta*

adjacent Jhuggi Clusters and Western Yamuna Canal are annexed herewith as **Annexure – A9 (Colly)**.

4. That the open green zone of Shalimar Garden and the Western Yamuna Canal are continuing to serve as dumping grounds for sewage and waste and the slum dwellers and the private garbage collectors are continuously dumping their waste water, sewage, and municipal waste into the Western Yamuna Canal as no proper provision for waste disposal has been provided by the Respondents till date.
5. That it was further observed during the visit that still the open defecation continues unabated in the unfenced/unbarricaded open green area. Furthermore, the sewage and municipal waste continue to pose a significant health hazard for the Applicant, the slum dwellers, and other residents of Shalimar Bagh, Delhi.
6. That it was further observed during the visit that the municipal and waste solid waste accumulated in the Western Yamuna Canal has not been removed. Moreover, the municipal waste dumped along with the boundary wall of Block CA Shalimar Bagh has been covered with debris and as the same has not been disposed off as per the environmental laws and various directions of this Hon'ble Tribunal in various cases for dealing with solid municipal waste. The Respondents are not disposing off the solid municipal waste in accordance to the Solid Waste Management Rules, 2015 as well as the various directions by this Hon'ble Tribunal. Thus, the open green area of Shalimar Garden and the Western Yamuna Canal still remain highly contaminated and polluted. The copy of the latest photographs dated 07.04.2024 are annexed herewith.
7. That during the visit the subject site, Deponent had found a signage erected by the Delhi Development Authority indicating that the Sheesh Mahal (open green area of Shalimar Garden) is a designated as a "**District Park**" and is managed by the Delhi Development Authority. The aforesaid area has also been marked and classified as "**P2 – City Park, District Park,**



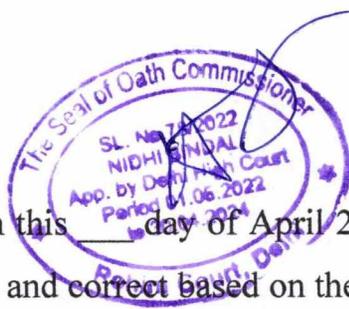
*[Handwritten signature]*

**Community Park**” in the Land Use Plan of the Master Plan of Delhi 2021. The photograph of the sign board of Sheesh Mahal (open green area of Shalimar Garden) is annexed herewith as **Annexure – A10**. The copy of Land Use Plan of the Master Plan of Delhi 2021 is annexed herewith as **Annexure – A11**.

- 8. That the Deponent further prays that the Hon’ble Tribunal may issue appropriate directions for removal of the accumulated solid municipal waste and sewage from the open green area of Shalimar Garden (Sheesh Mahal) and Western Yamuna Canal, and to further impose heavy penalty or costs on the Respondents as their continuous negligence have resulted in damage to the flora and fauna of site.
- 9. That the contents of the original application and rejoinders to the reply filed be read in conjunction with this present affidavit.

*[Signature]*  
**DEPONENT**

**VERIFICATION:**



20 APR 2024

Verified at Delhi on this \_\_\_\_\_ day of April 2024 that the contents of paras 1 to 9 are true and correct based on the records made available to me and nothing material has been deliberately concealed thereof.

*[Signature]*  
**DEPONENT**

*Vaibhav Adv.*

I Identified the Deponent Who has signed in my presence

**CERTIFIED THAT THE DEPONENT**  
 Shri/Smt./Km.....  
 S/o/W/o/D/o.....  
 R/o.....  
 Identified by Shri/S.....  
 has solemnly affirmed to me at Delhi  
 On.....  
 Contact of the affidavit which has been  
 read and explained to his/her are true &  
 correct to his/her knowledge.  
*[Signature]*  
 Oath Commissioner Delhi

20 APR 2024

4



New Delhi, Delhi, India  
CA44, Haiderpur, Shalimar Bagh, New Delhi, Delhi, 110088, India  
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Long 77.149356°  
07/04/24 09:18 AM GMT +05:30

Google



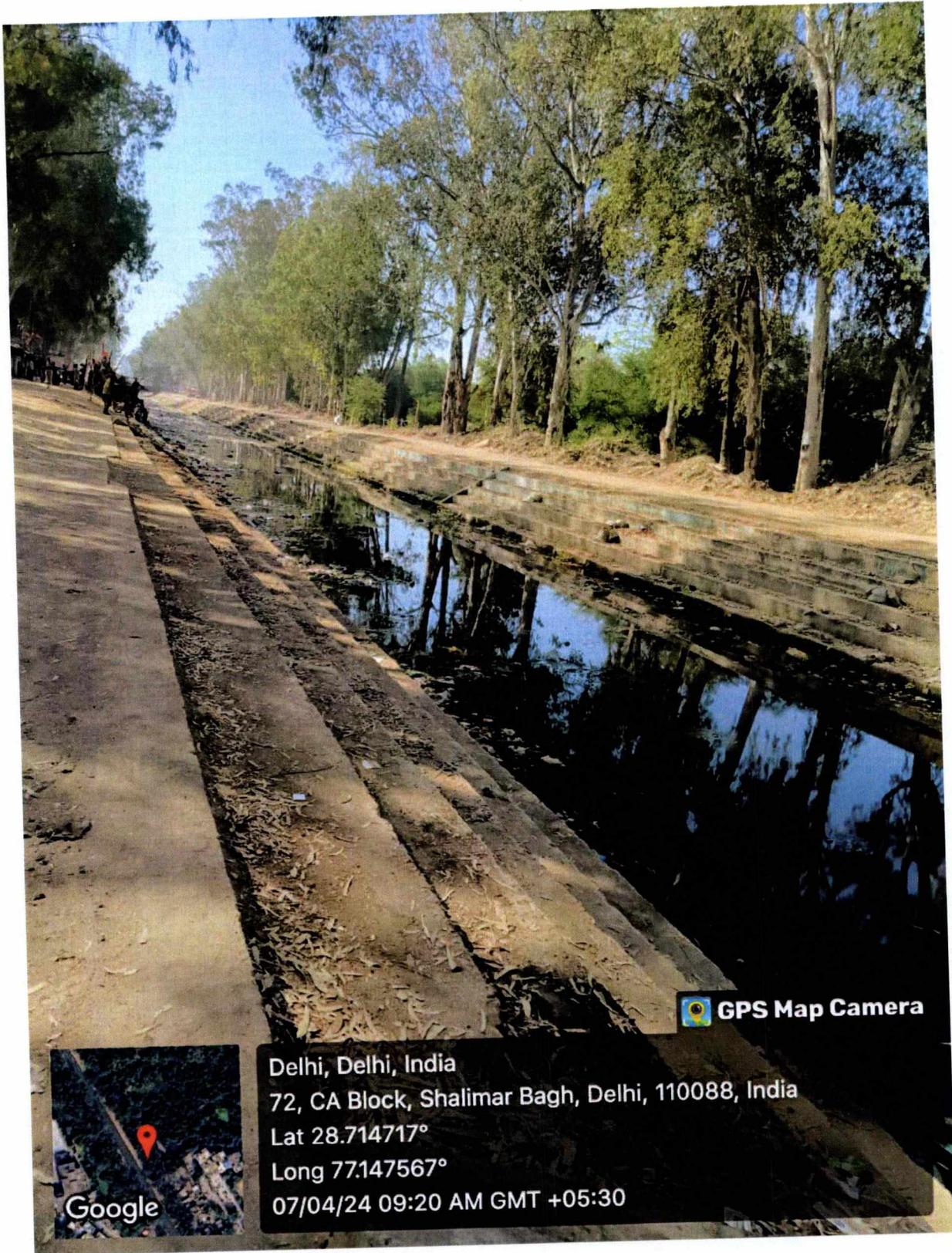


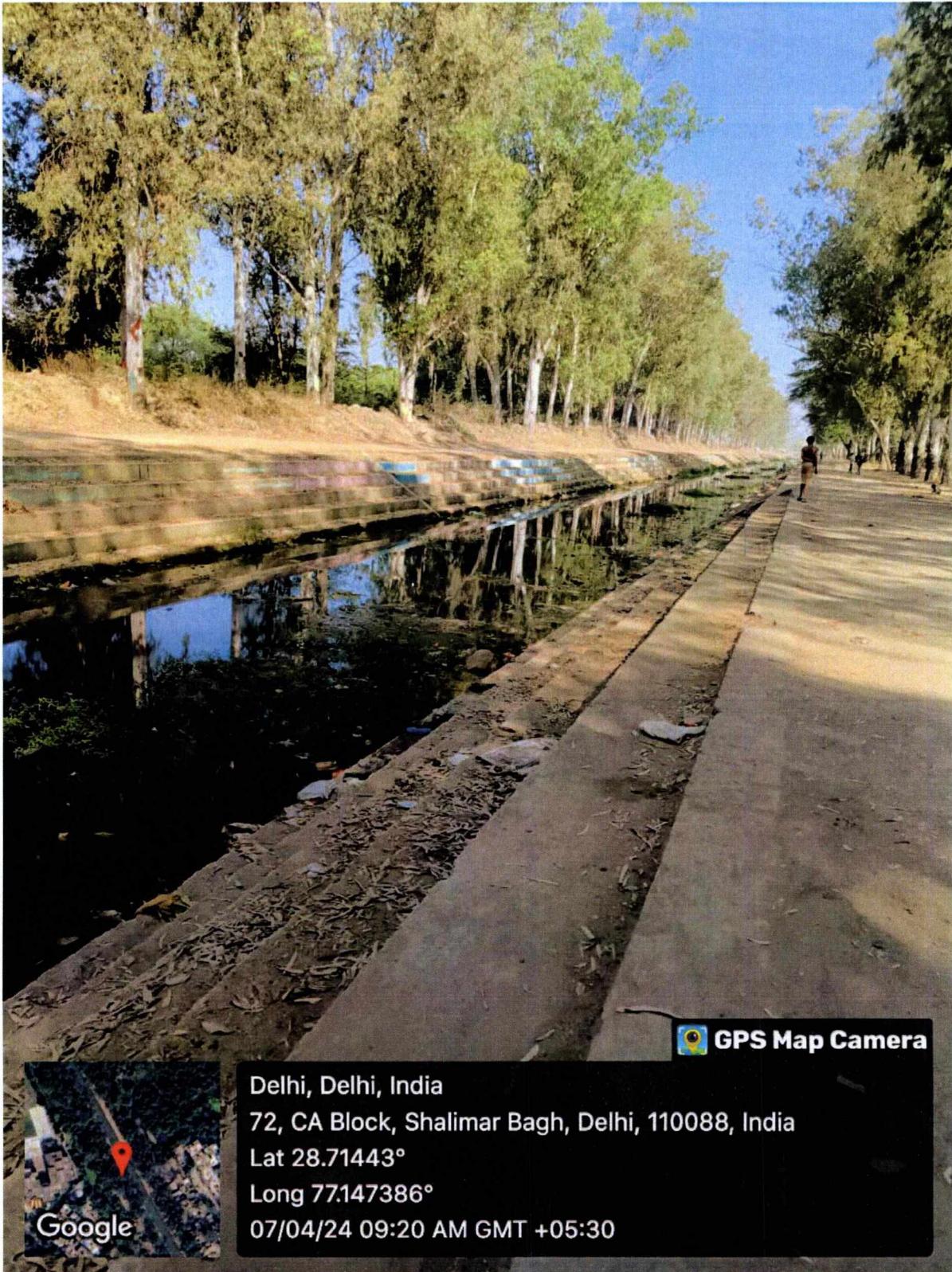
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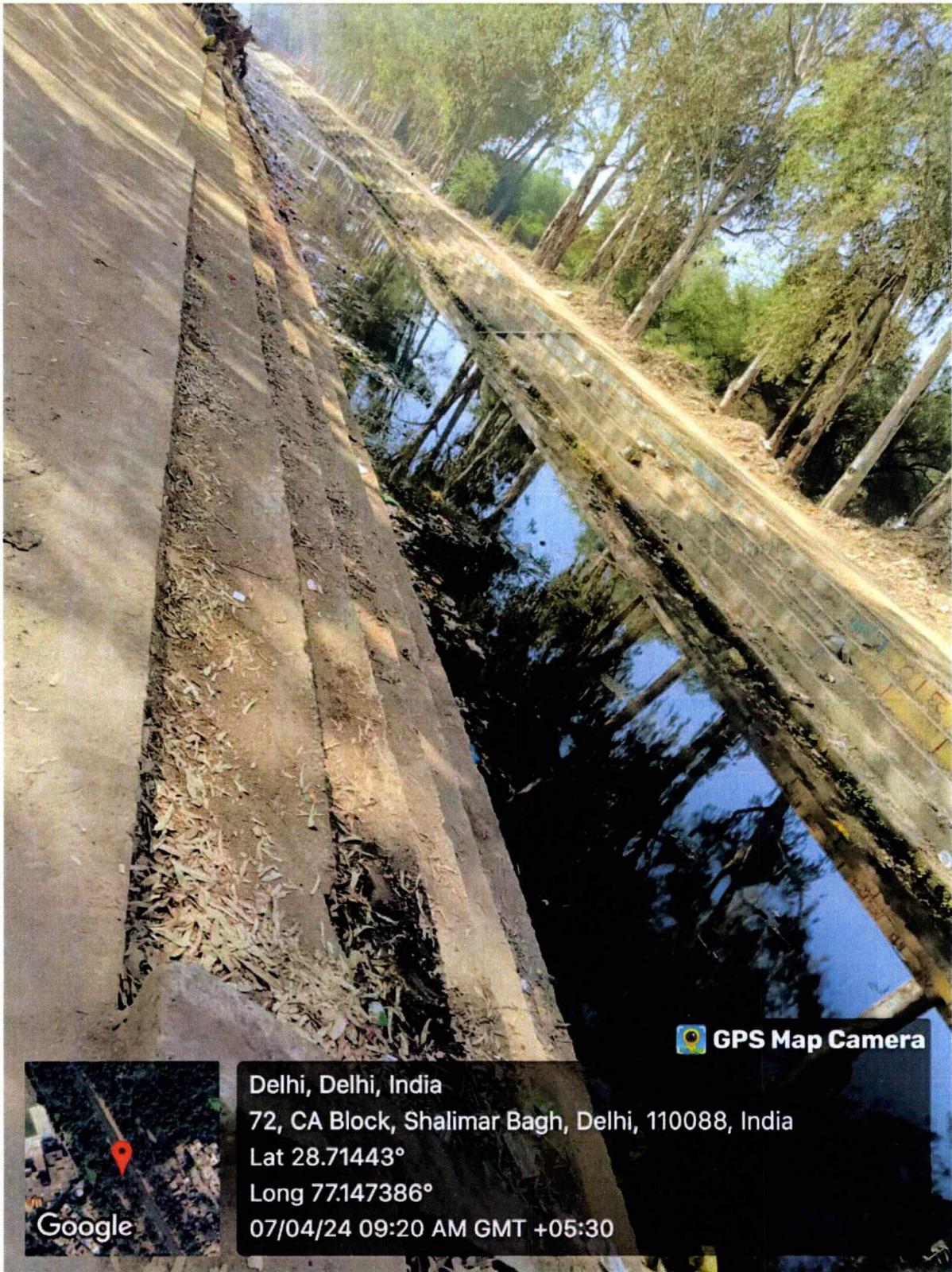


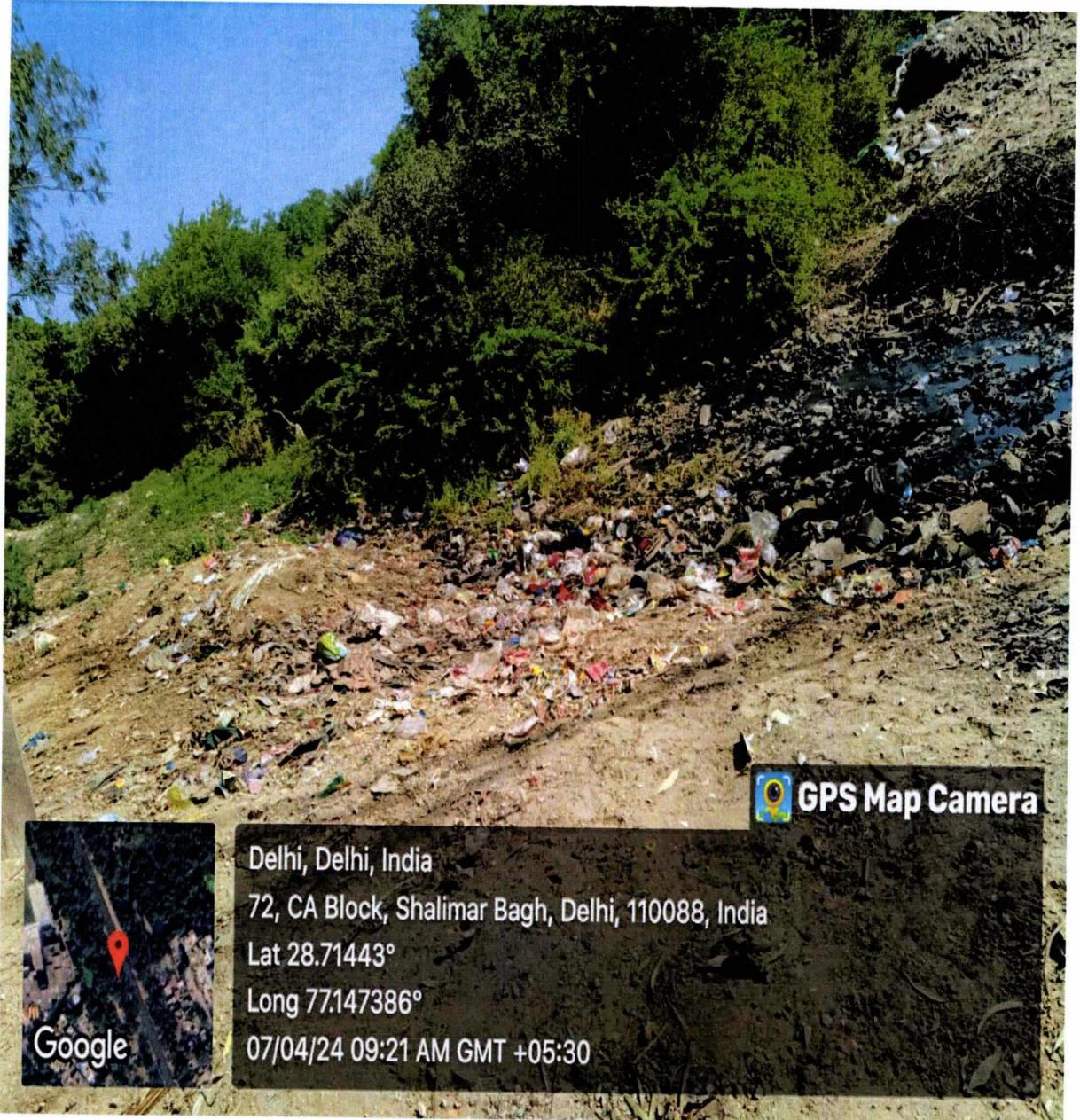


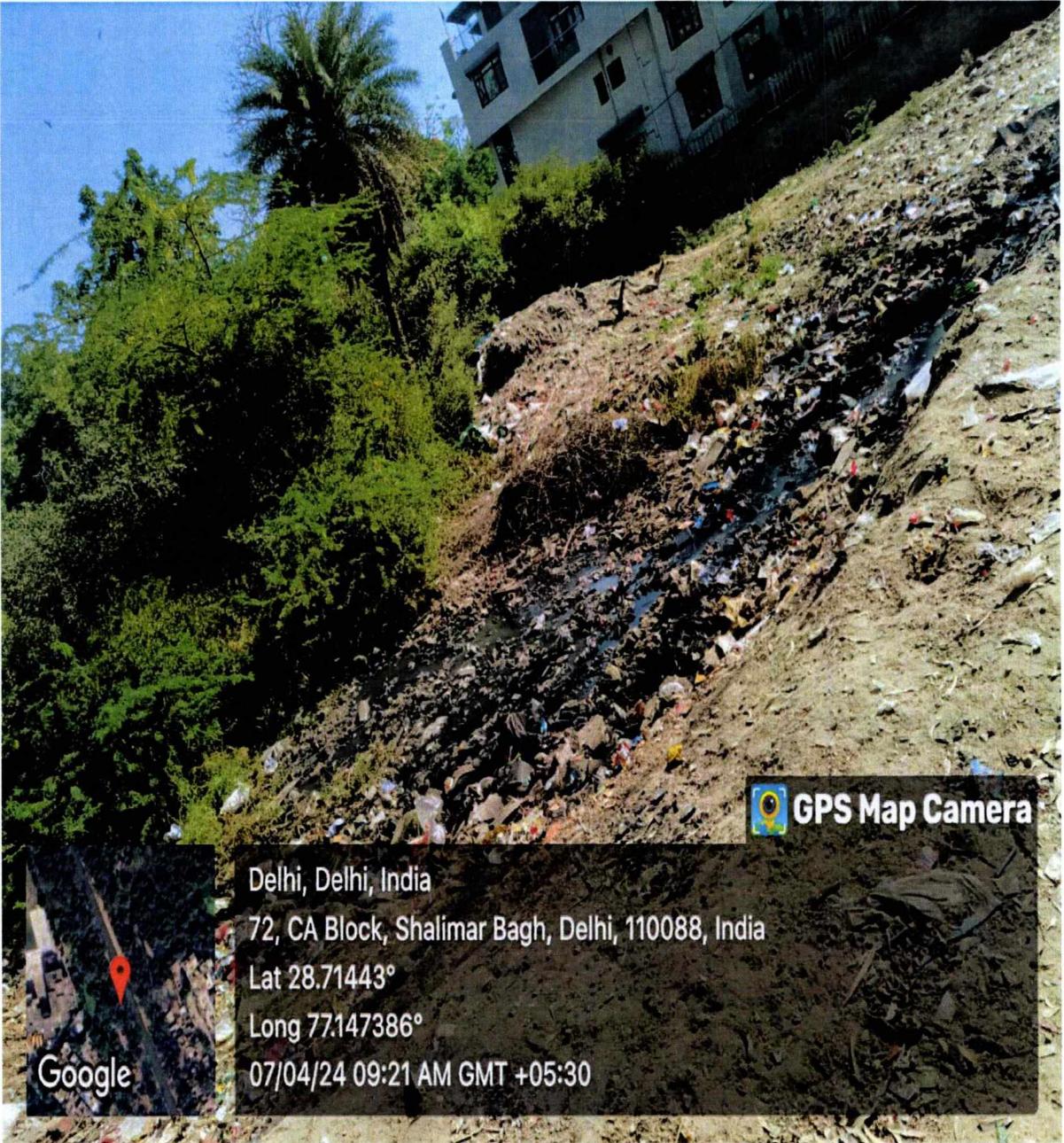
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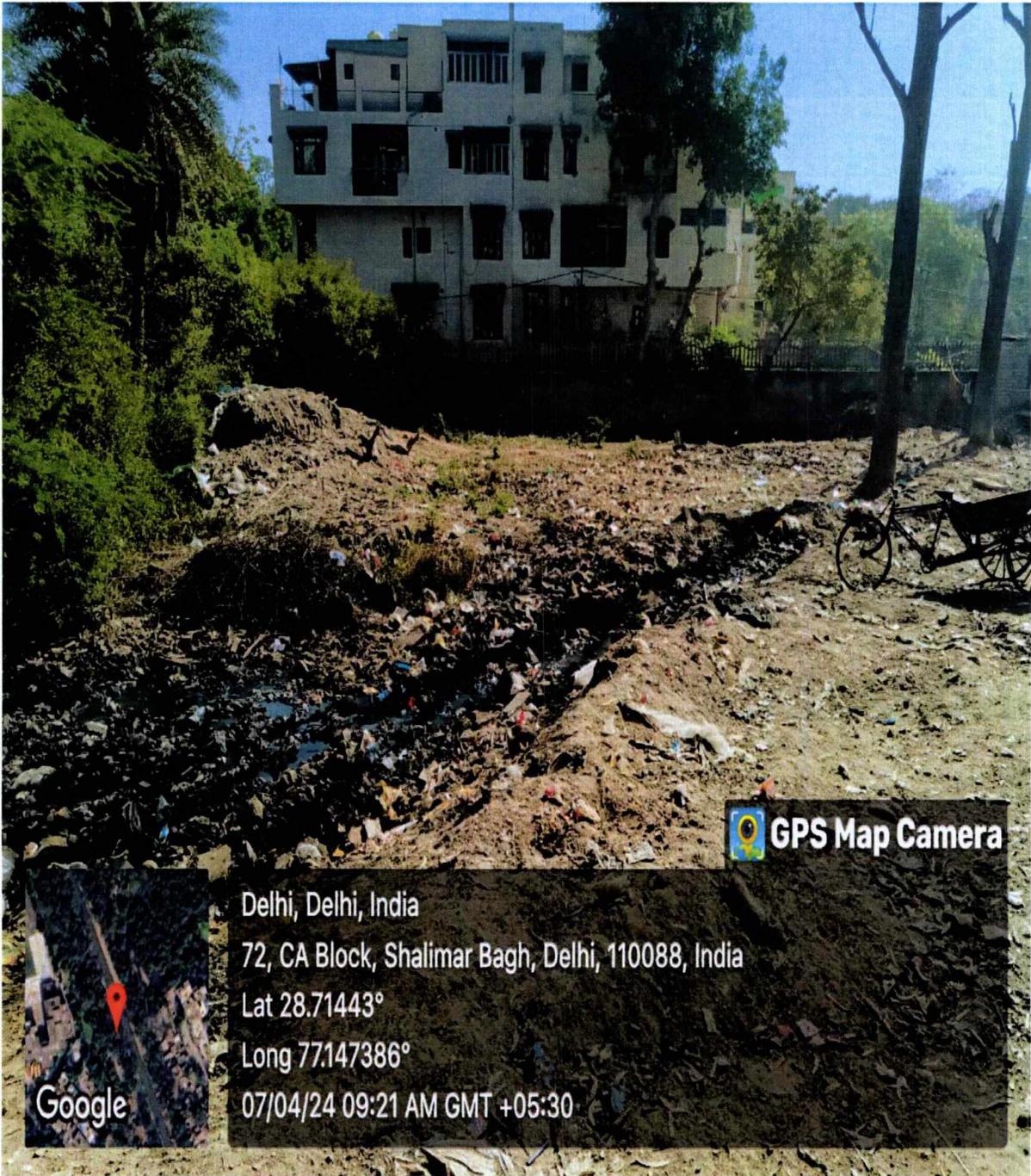


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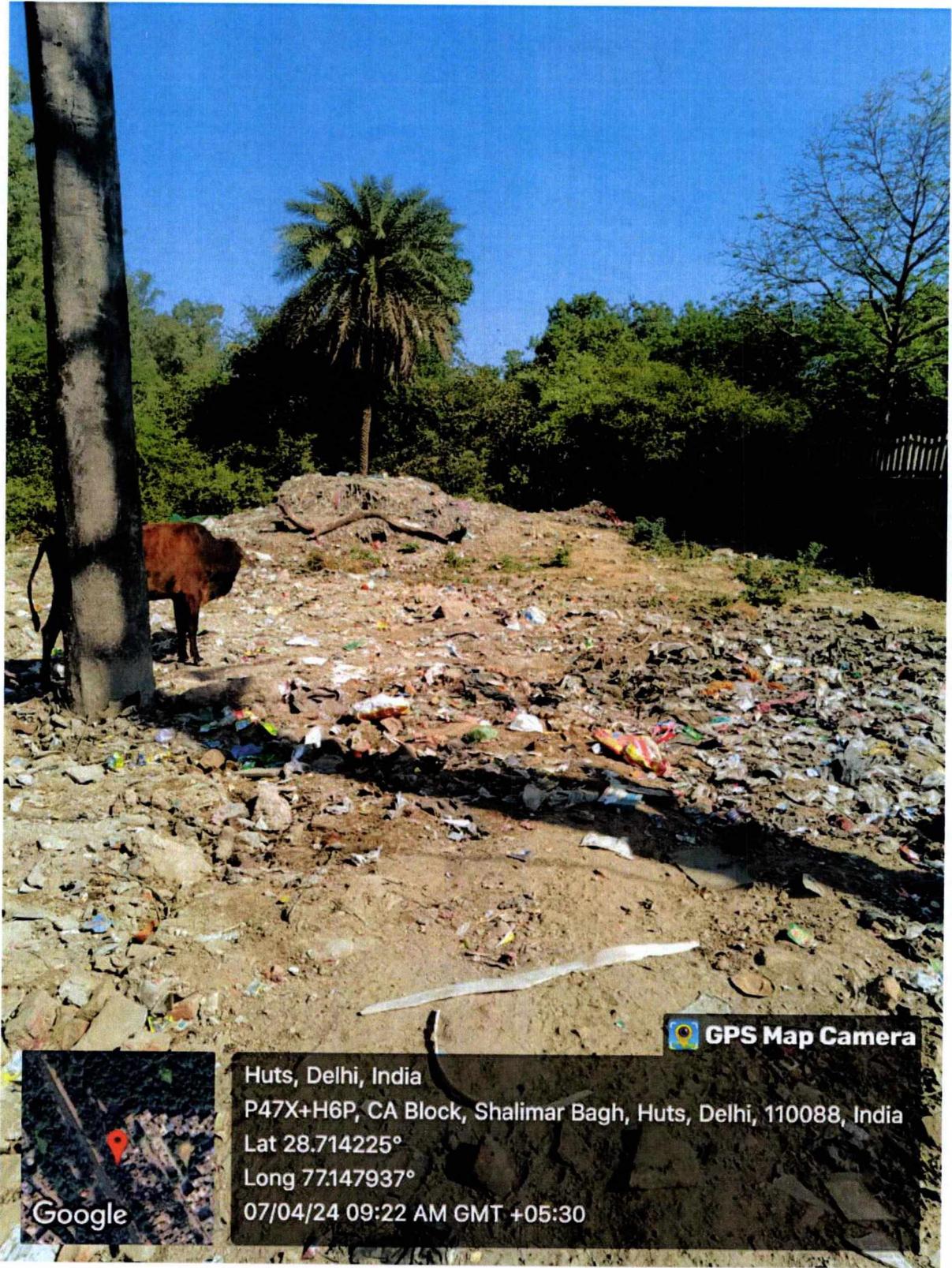








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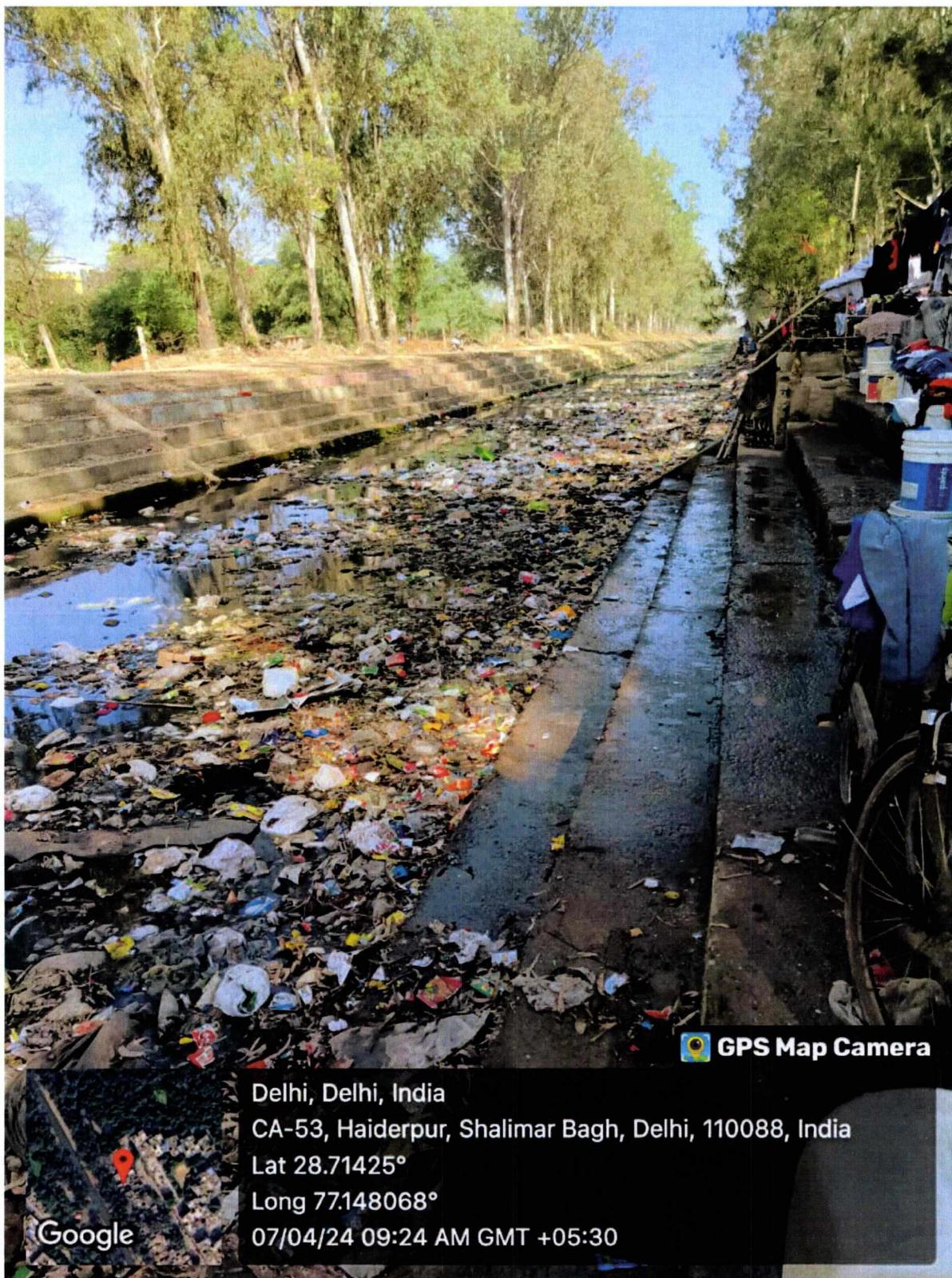
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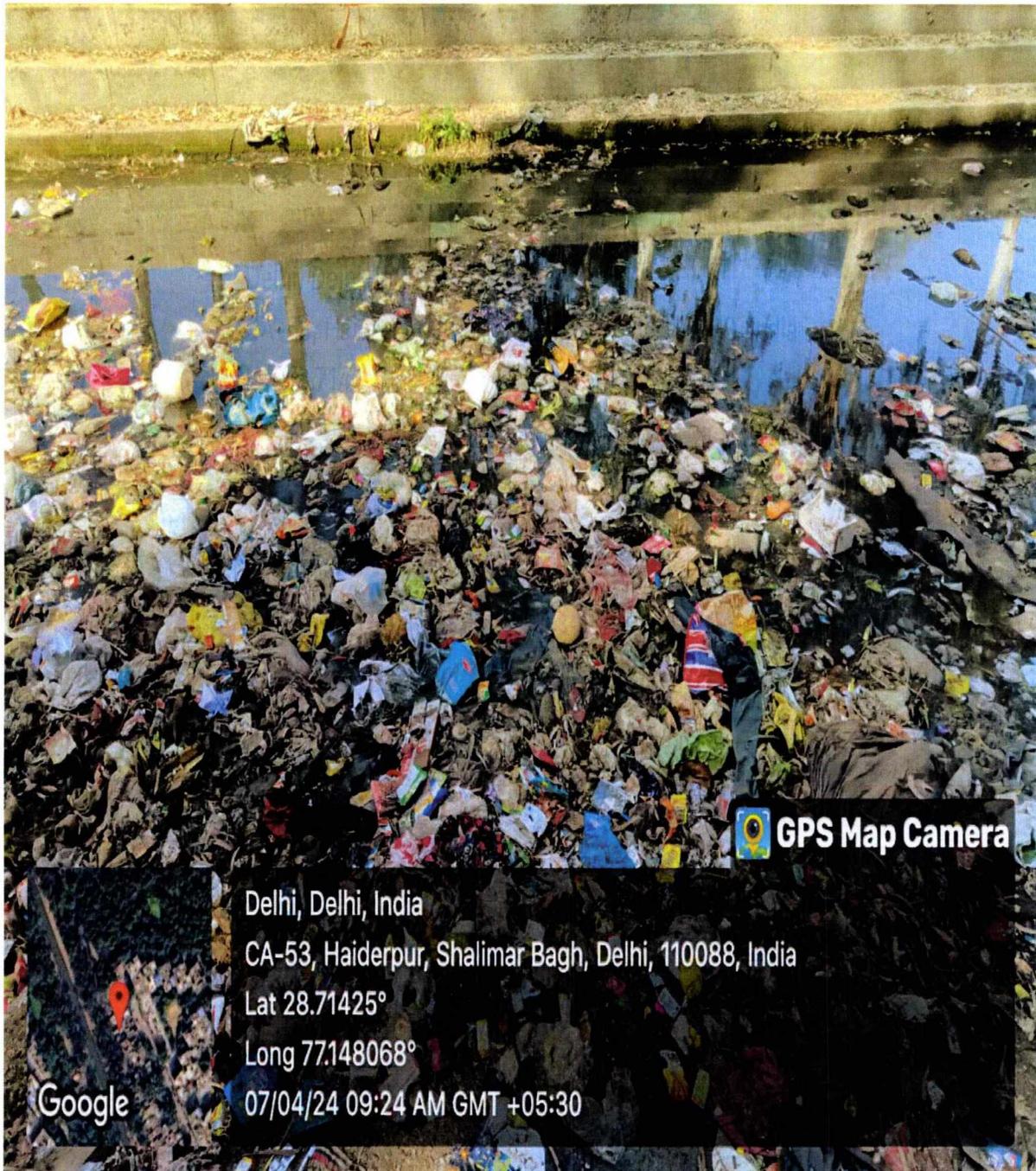


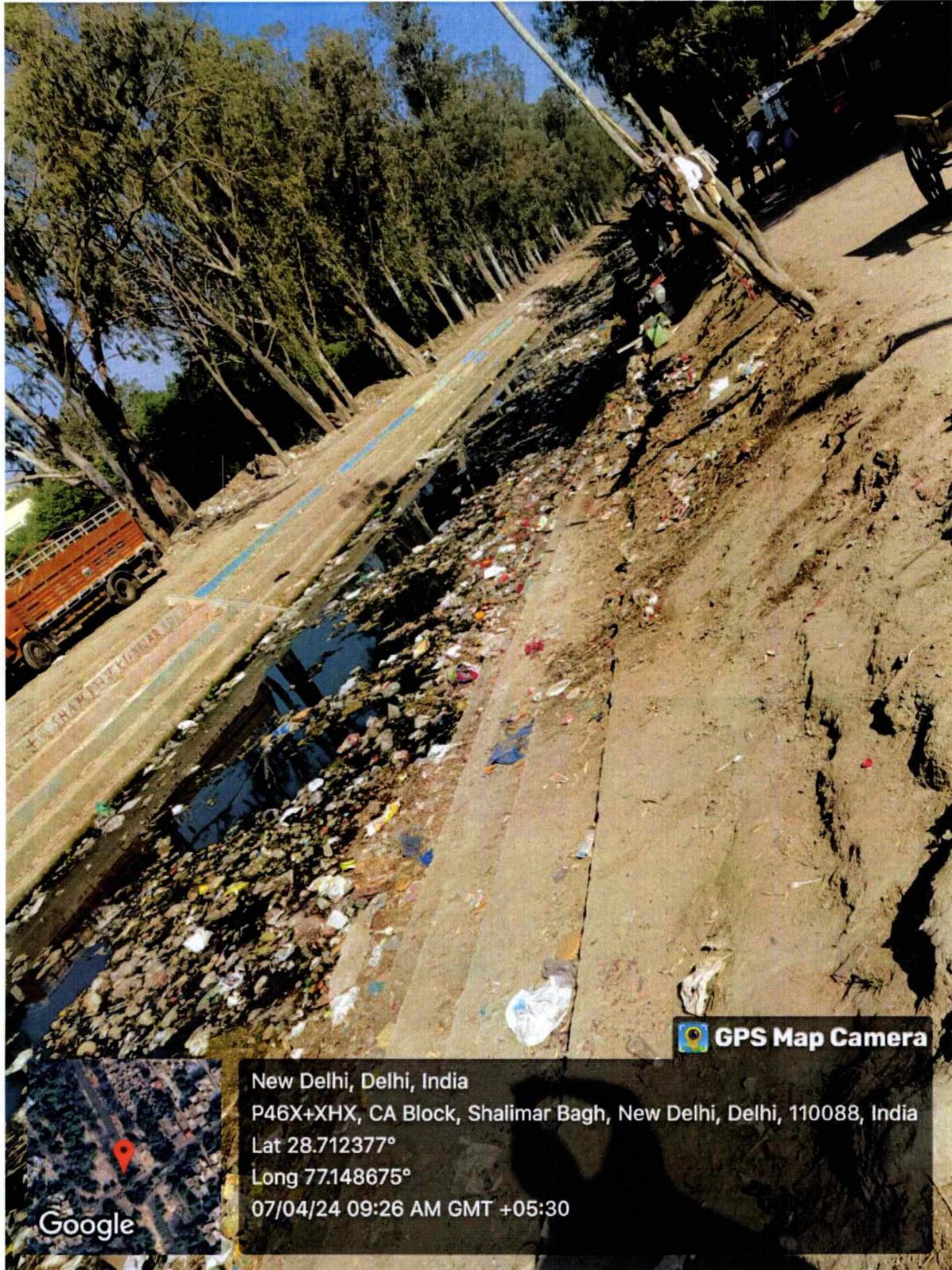


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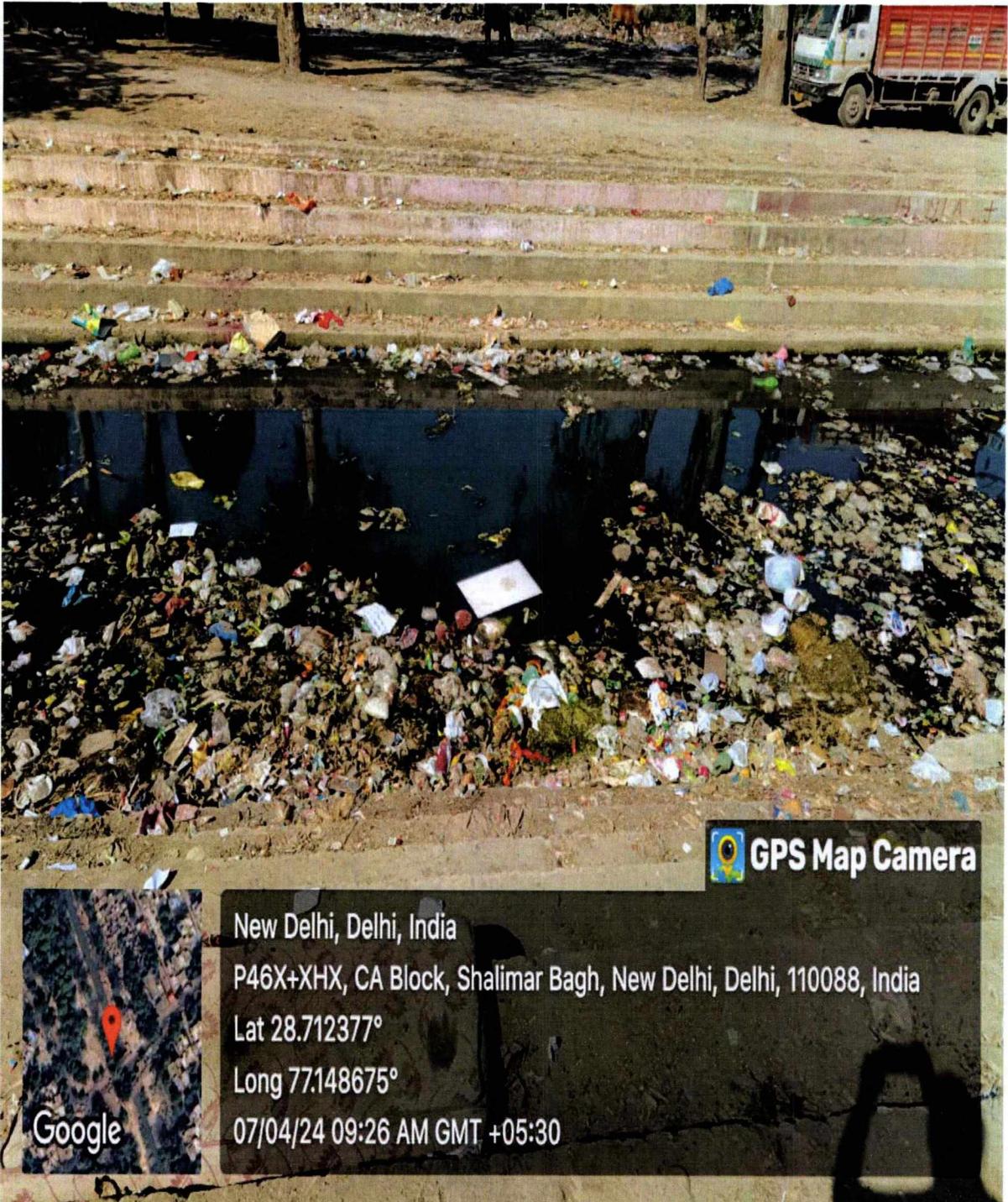




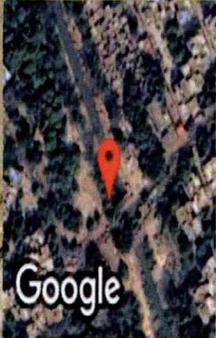
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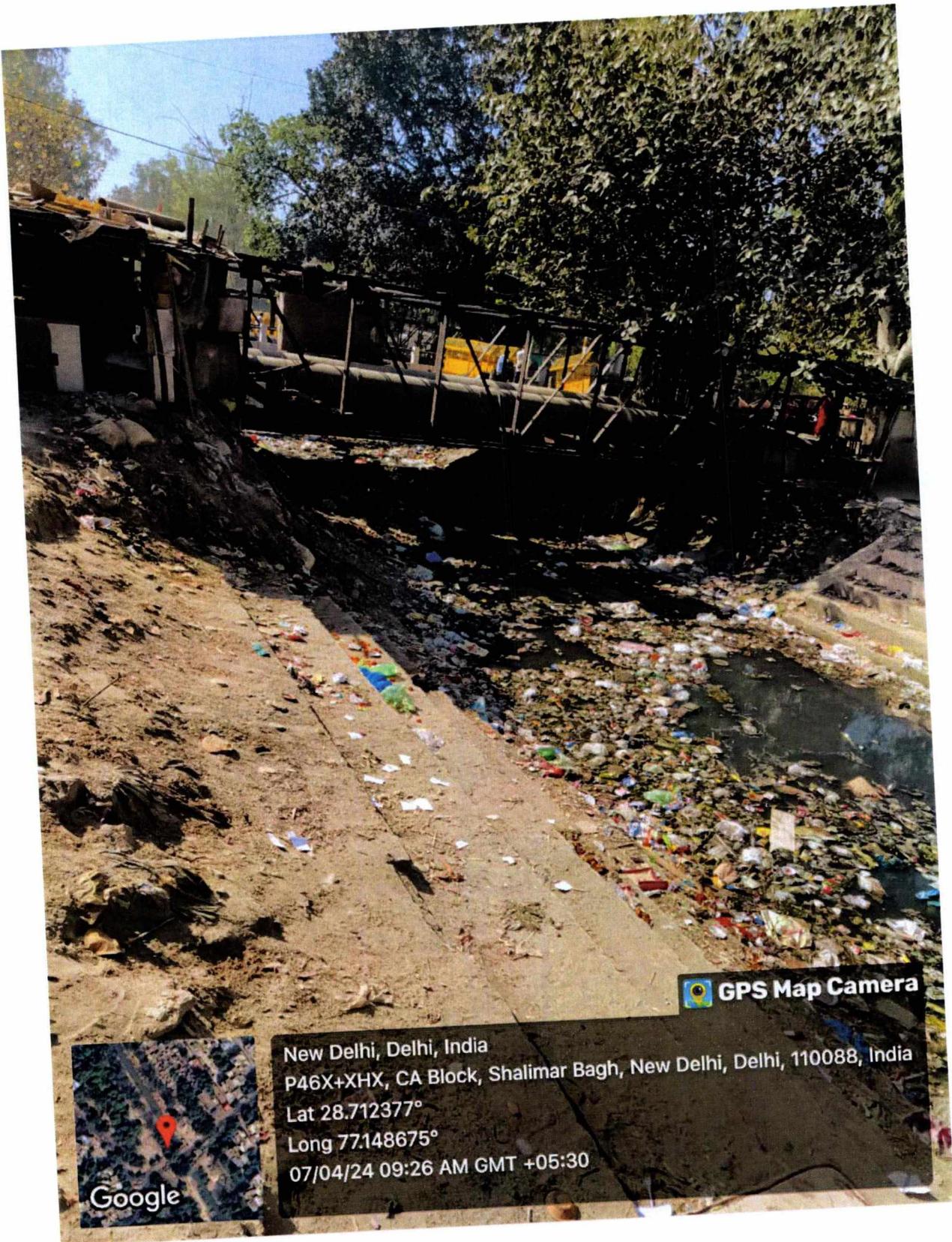
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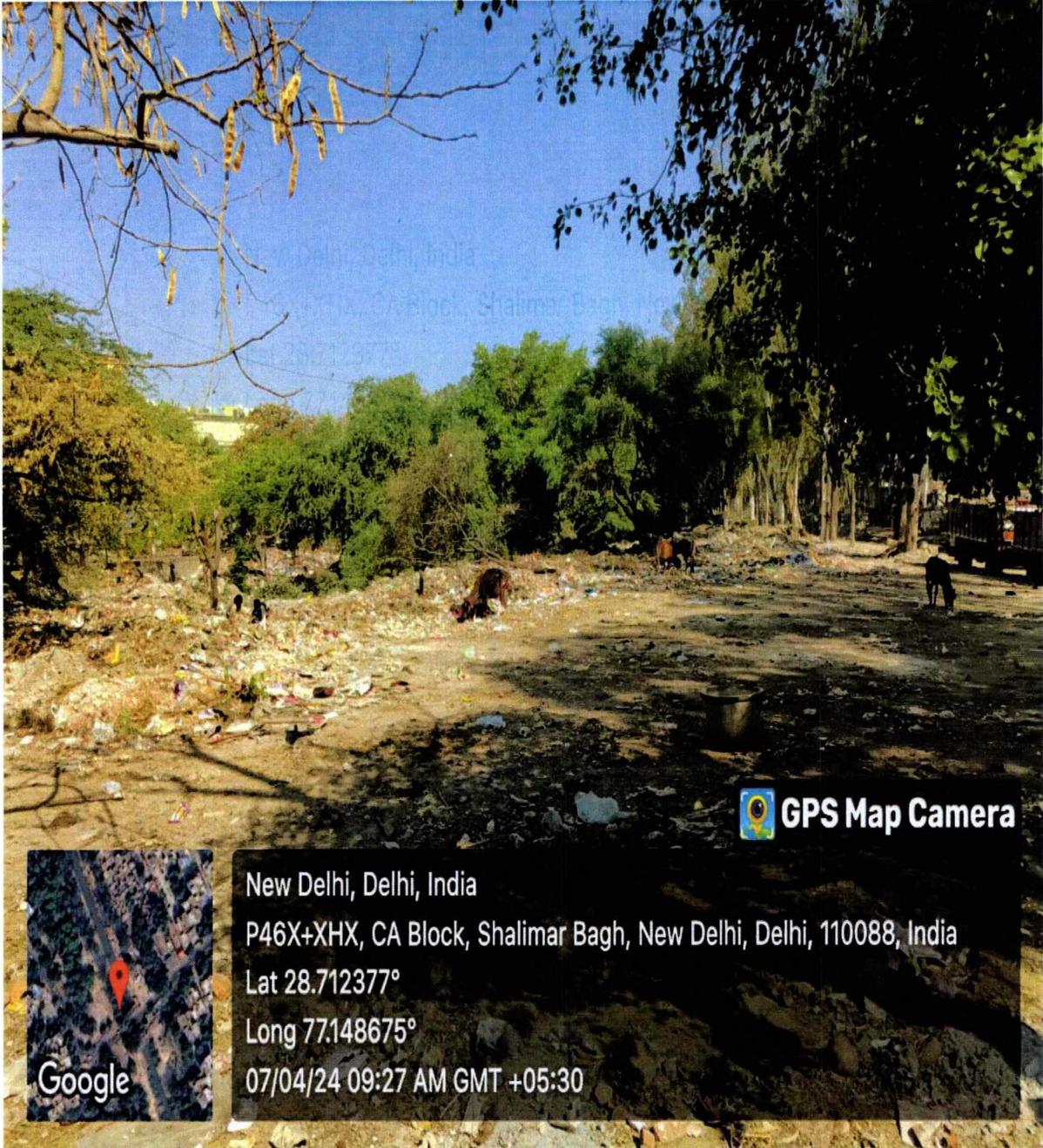
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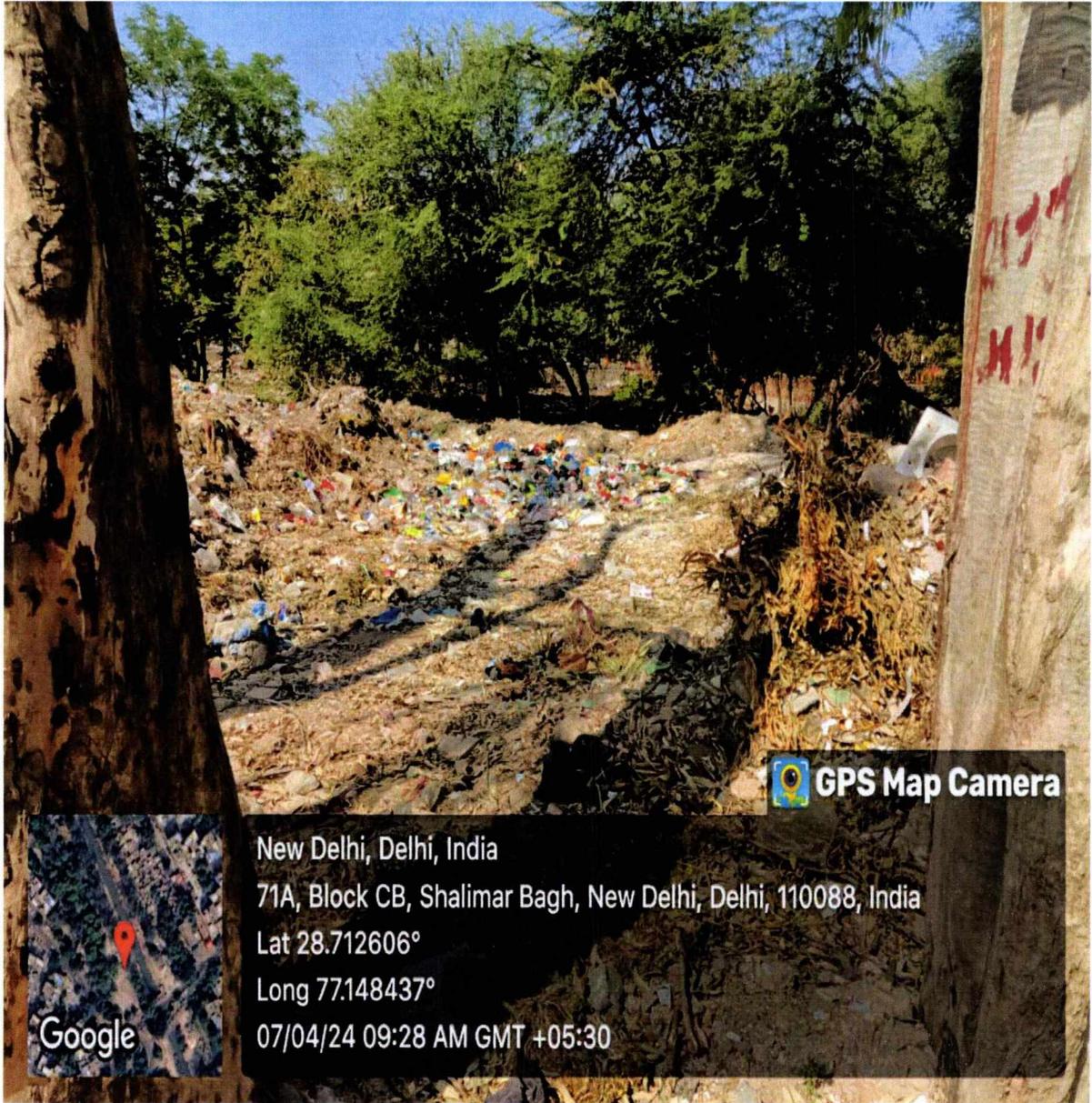
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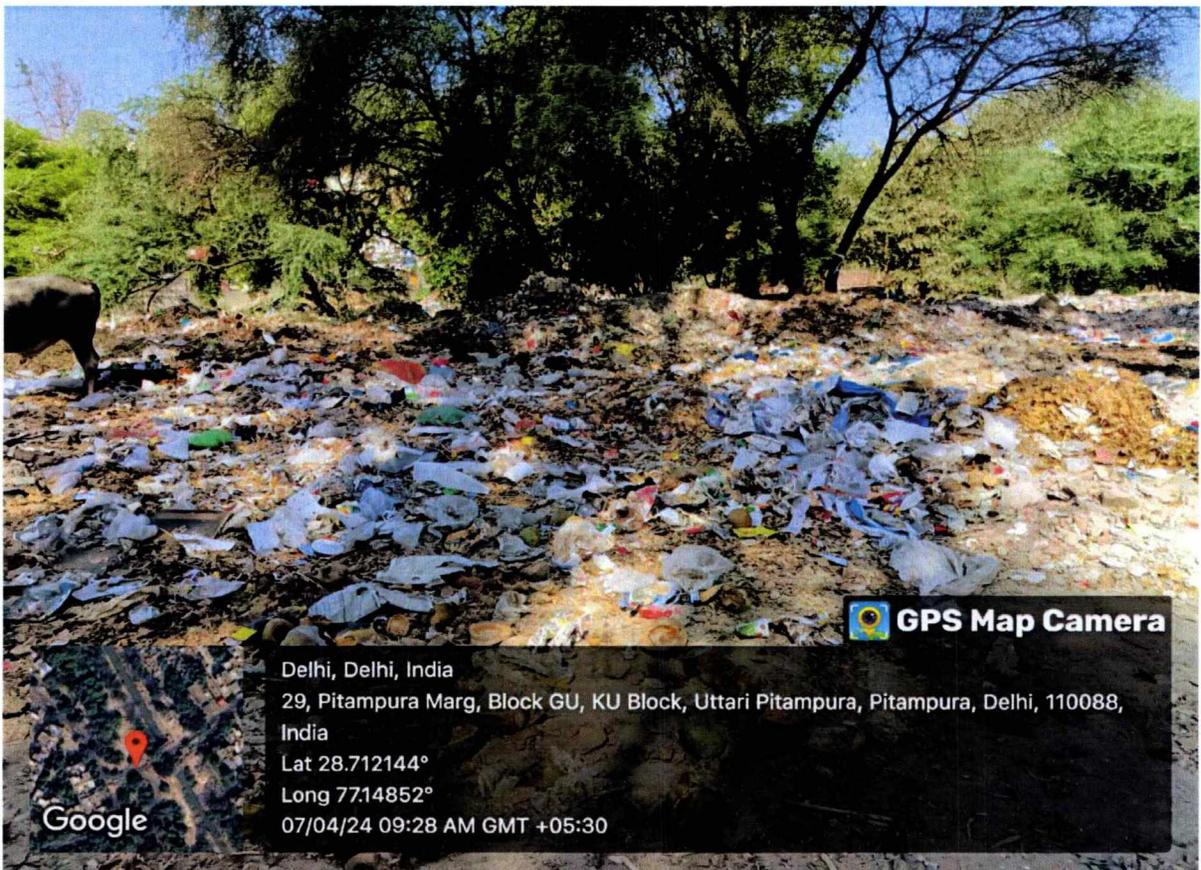
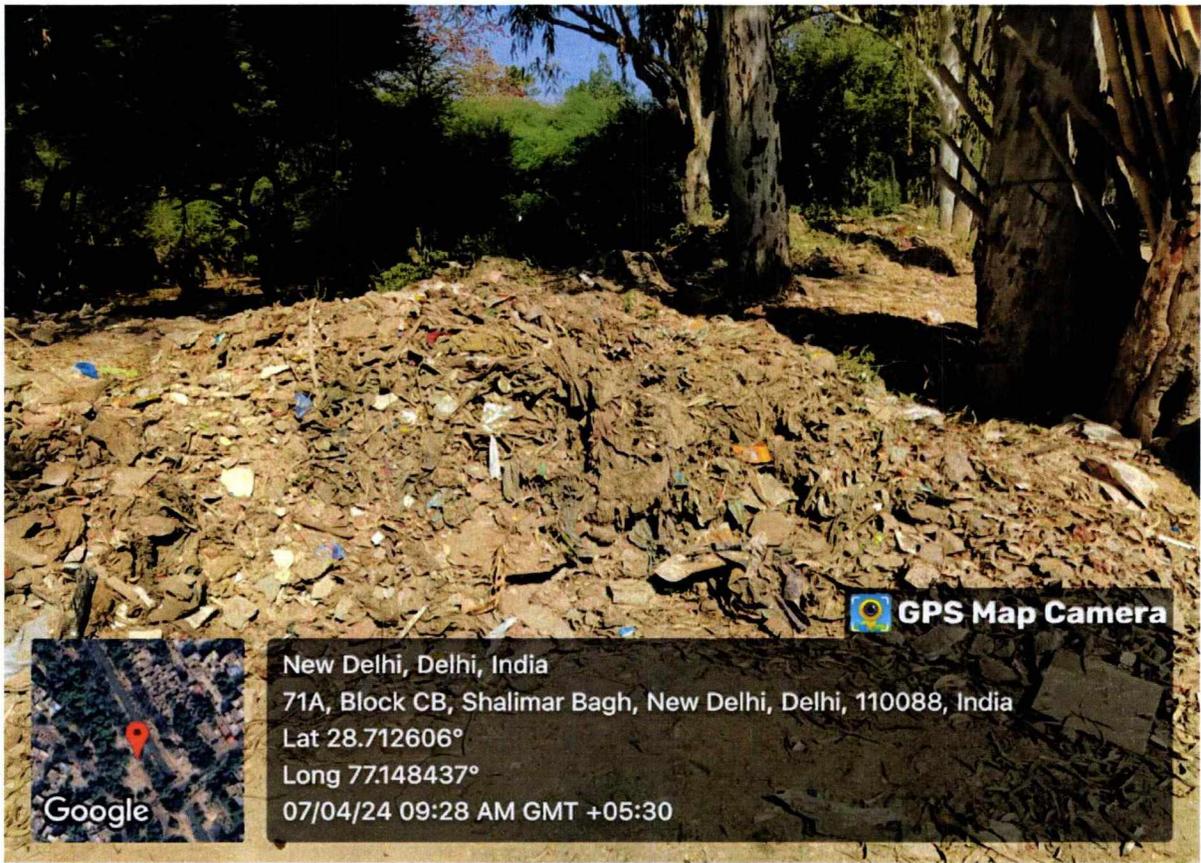


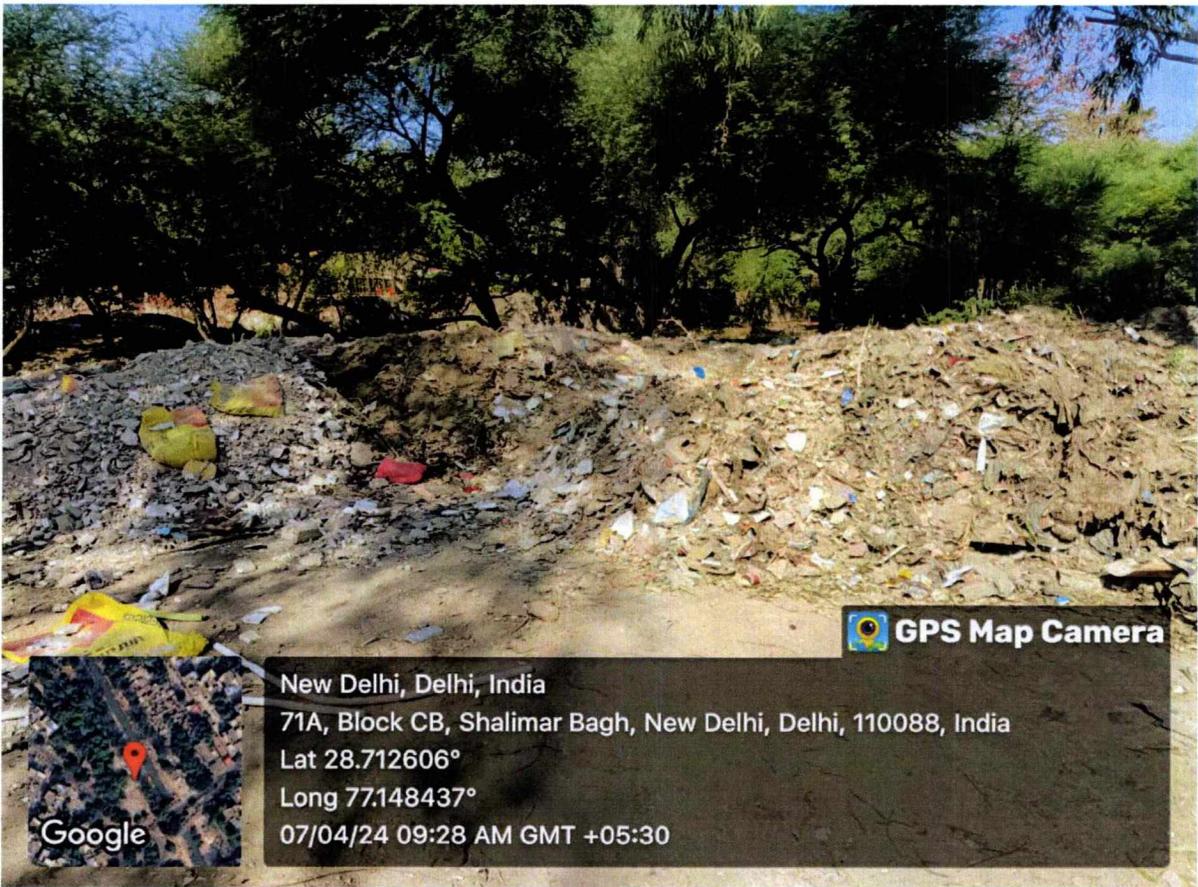
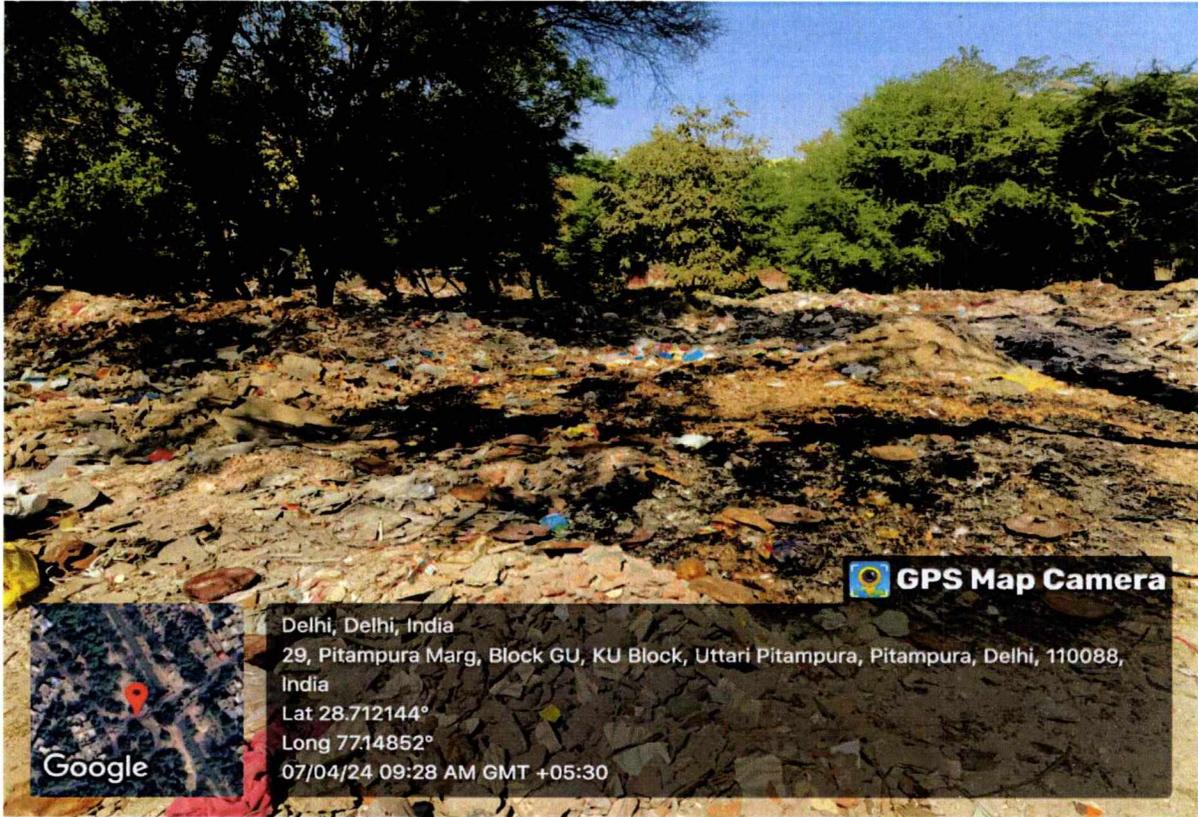
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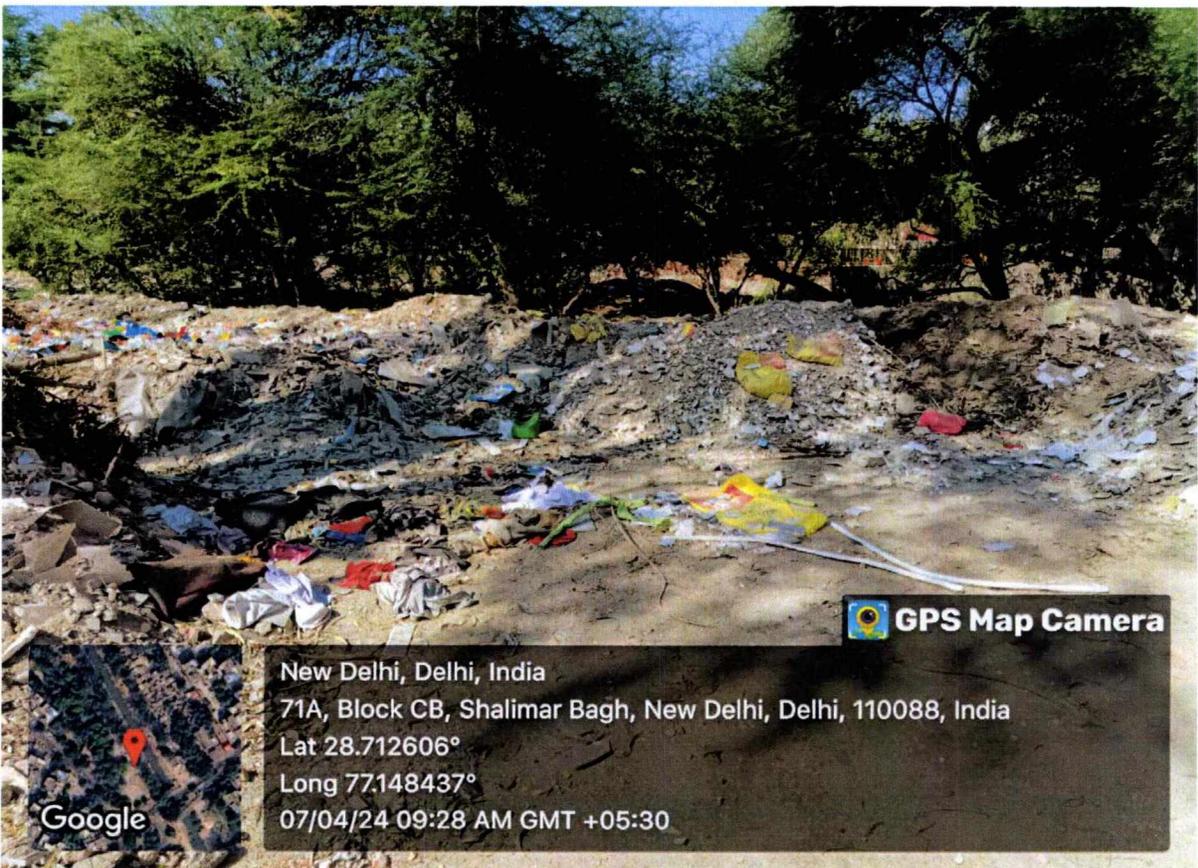
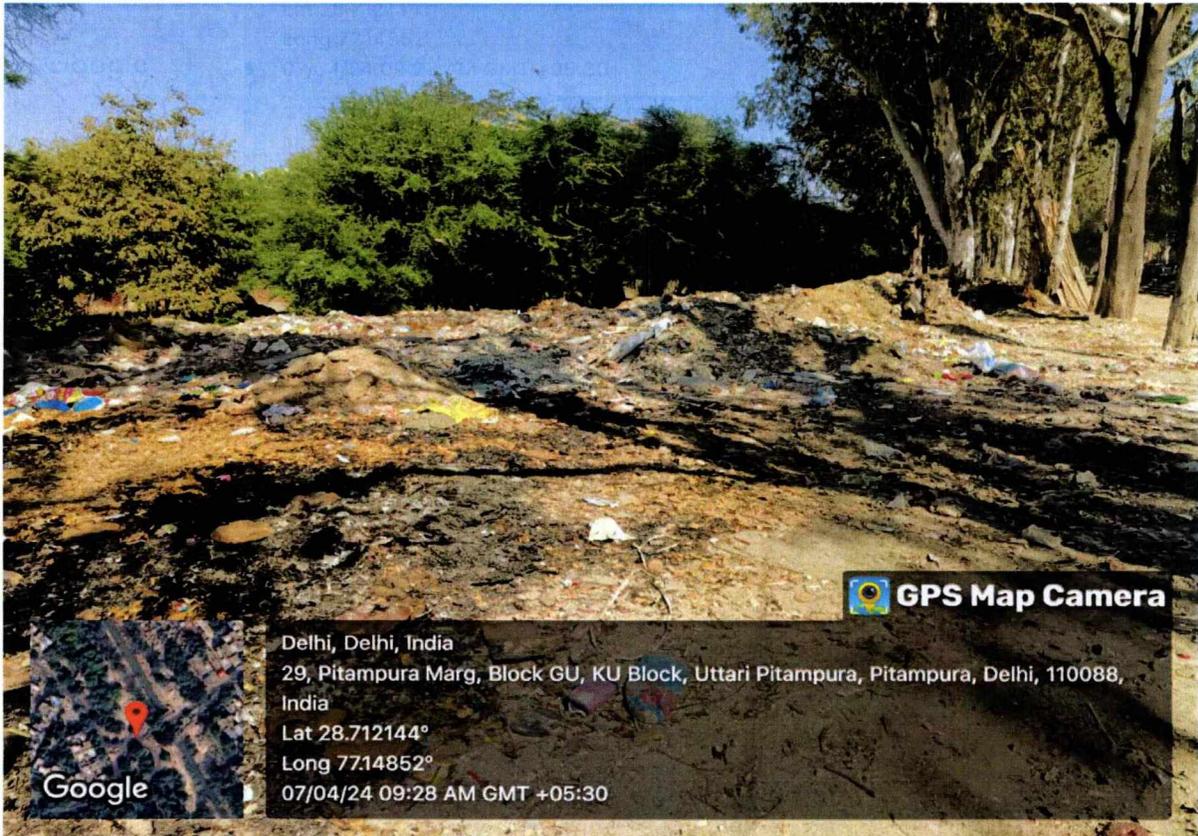


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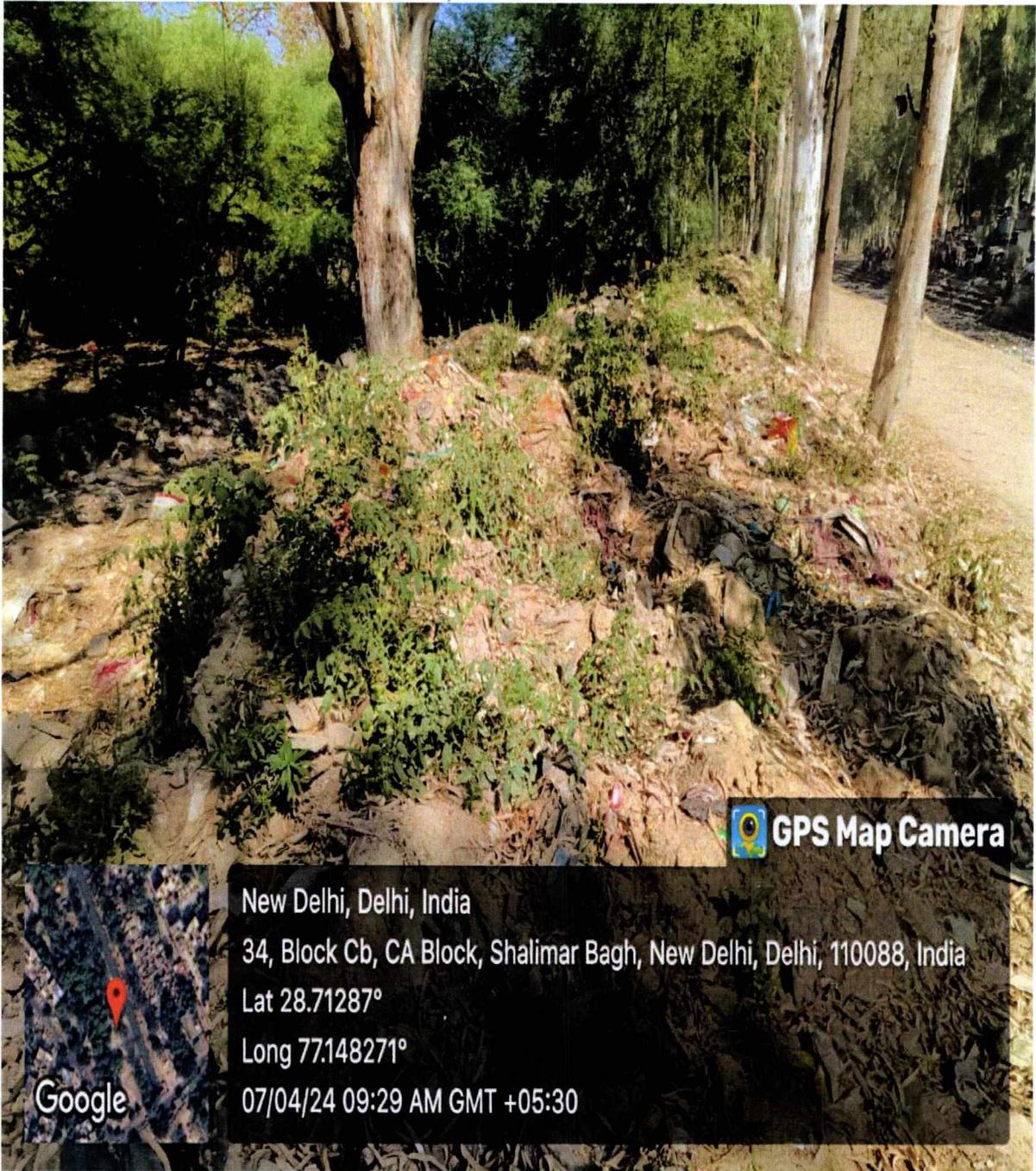


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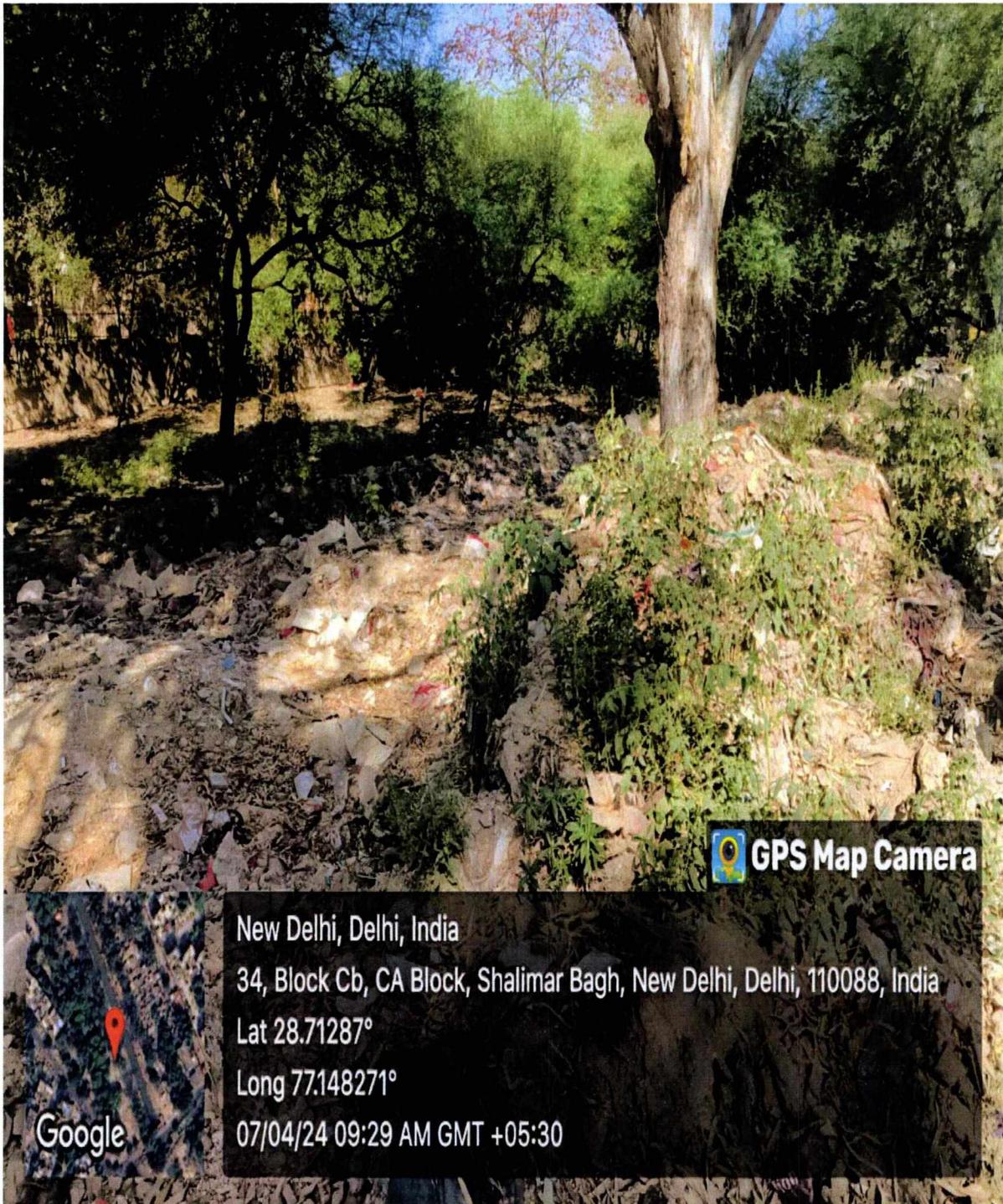


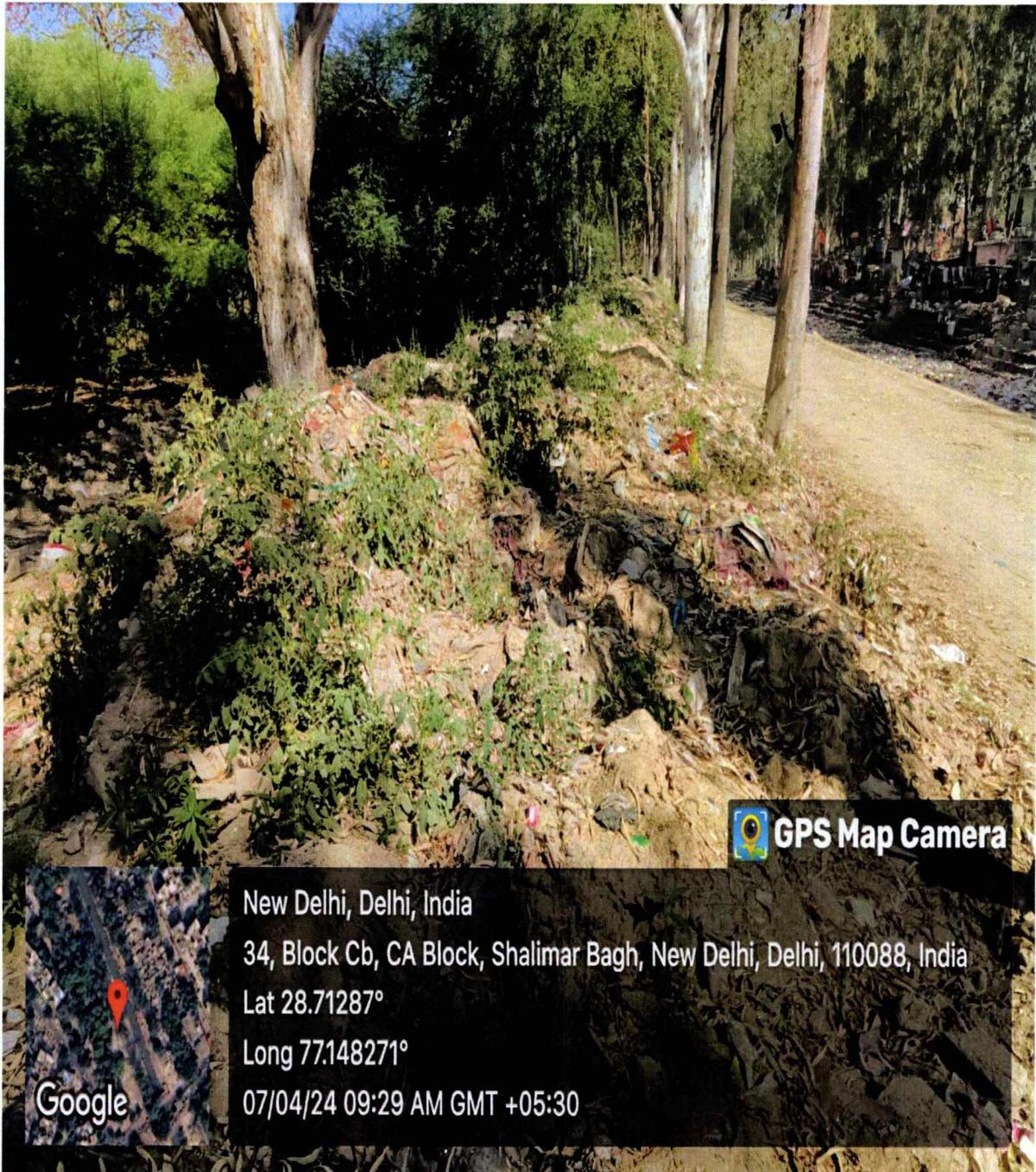
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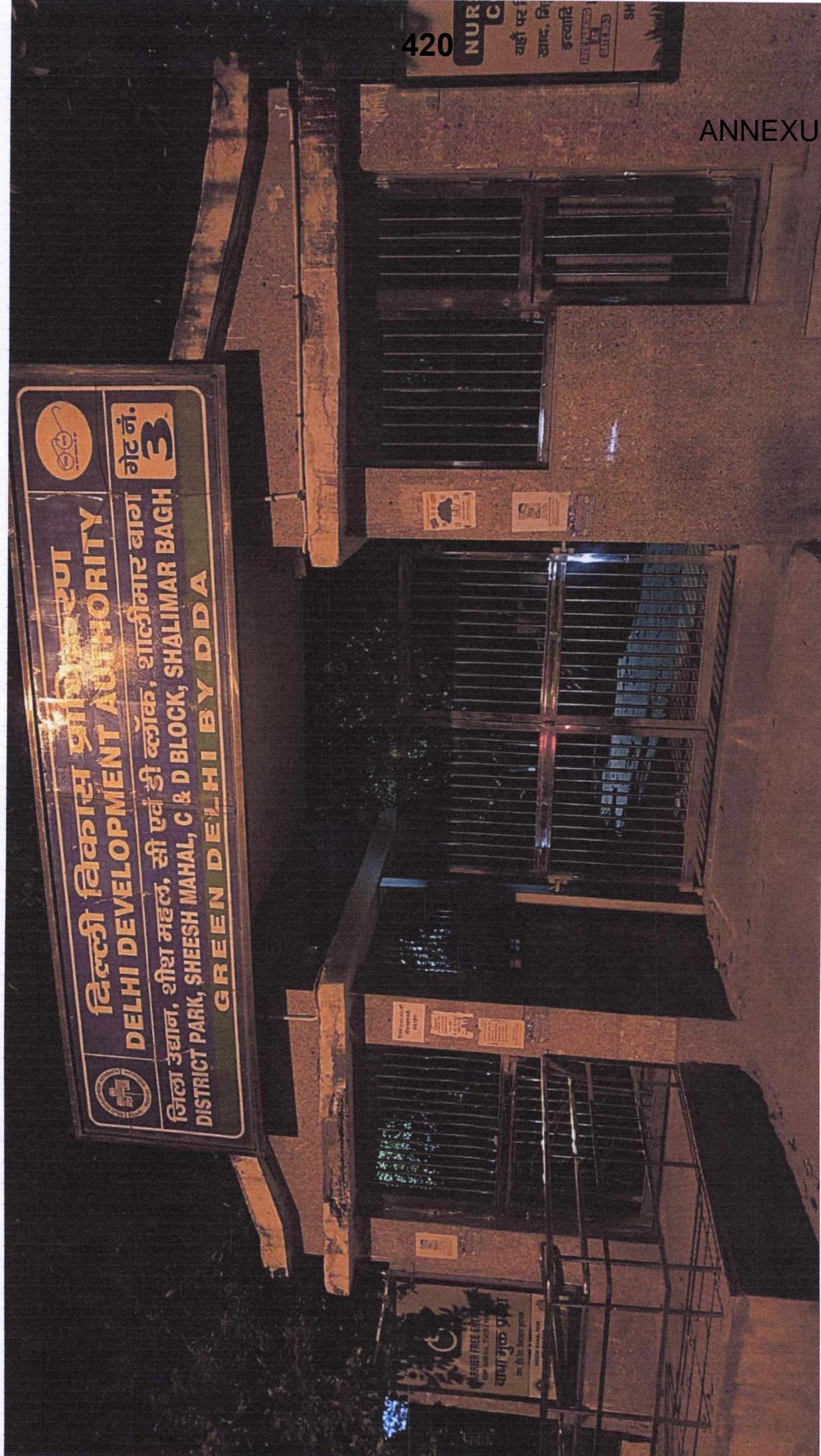


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**दिल्ली विकास प्राधिकरण**  
**DELHI DEVELOPMENT AUTHORITY**  
 गेट नं. 3  
 जिला उद्यान, शीश महल, सी एवं डी ब्लॉक, शालीमार बाग  
 DISTRICT PARK, SHEESH MAHAL, C & D BLOCK, SHALIMAR BAGH  
**GREEN DELHI BY DDA**



EARLIER FREE ENTRY  
 FOR ALL THE PUBLIC  
 बाधा मुक्त प्रवेश  
 for all the public people  
 DISTRICT PARK, BAGH

NUR C  
 यहाँ पर  
 खाद, मि  
 इत्यादि  
 FREE ENTRY  
 DISTRICT PARK, BAGH

